

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2011-12/567 UBD.BPD. (PCB) CIR No.33/09.09.001/2011-12

May 18, 2012

The Chief Executive Officers
All Primary (Urban) Co-operative Banks

Madam / Dear Sir,

Priority Sector Lending – Indirect Finance to Housing Sector

Please refer to our <u>Circular UBD.PCB.Cir.No.11/09.09.01/2007-08 dated August 30, 2007</u> forwarding the guidelines for UCBs on lending to priority sector. In terms of para 7.4 of section I of Annex of the above Circular, assistance given to a non-governmental agency approved by the NHB for the purpose of refinance for construction / reconstruction of dwelling units or for slum clearance and rehabilitation of slum dwellers, subject to a ceiling of loan component of ₹ 5 lakh per dwelling unit, is eligible for classification under priority sector.

- 2. Pursuant to the announcements made by the Union Finance Minister in paragraph 65 of the Budget Speech for the year 2012-13, it has been decided to increase the above limit from ₹ 5 lakh to ₹ 10 lakh. The revised limit will be applicable to loans sanctioned from the date of this circular.
- 3. Please acknowledge receipt to the Regional Office concerned.

Yours faithfully

(A. Udgata) Chief General Manager – in – Charge

शहरी बैंक विभाग,केंद्रीय कार्यालय, गारमेंट हाऊस, पहली मंज़िल, डॉ ए बी रोड, वरली, मुंबई- 400018 भारत फोन: 022 - 2493 9930 - 49, फैक्स: 022 - 2497 4030 / 2492 0231, ई मेल: rbiubdco@rbi.org.in